

SPECIAL BENCH
COURT - I

O-217

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(CAA)/176(KB)2023
IN
C.A.(CAA)/83(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	REWARD ADVISORY SERVICES PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Ms.Ankita Dalmia,PCS]For the Petitioner

Mr.Alok Tandon, JD] For the office of RD(ER) MCA

O R D E R

1. Ld. Authorised Representative for the Petitioner present.Mr.Alok Tandon, Joint Director, from the office of RD(ER) MCA present.
2. RD report is awaited.
3. List the matter on **23/08/2024**.

D. ARVIND
Member (Technical)

BIDISHA BANERJEE
Member (Judicial)